

scheme to set up transmitters at Hiranagar and Ramnagar. However, Prasar Bharati have prepared a special plan for special assistance for improving their infrastructure and coverage in J & K. On sanctioning of the special assistance, the proposal for installation of more transmitters in J & K for DD-I and DD-II including at Hiranagar and Ramnagar would be considered.

(b) Does not arise.

#### Pay Scales of UDCs/ Stenographers Grade-D

3893. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state:

(a) whether the Board of Arbitration appointed by the Union Government regarding revision of Pay Scales of UDCs and Stenographers Grade-D have since given its award;

(b) if so, the details thereof;

(c) the date from which the award has been made effective by the Board of Arbitration;

(d) whether the above award has since been implemented by the Government; and

(e) if not, the reasons therefor and the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) : (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. The Board of Arbitration in CA No. 10 of 1992 has rejected the demand of revision of pay scales of UDCs of CSCs vide its order dated 30.7.1998. The Board of Arbitration in CA No. 11 of 1992 has accepted the demand of revision of pay scales of Steno Grade 'D' of CSSS vide its order dated 30.7.1998.

(c) The revision of pay scales of Steno Grade 'D' has been made effective w.e.f. 6.12.1991 (the date of recording disagreement).

(d) and (e) Action with regard to acceptance/rejection of the Award is being taken in accordance with the procedure laid down in the JCM scheme. As it also involves studying its impact on other cadres it will be difficult to specify a definite time limit for acceptance/rejection of the Award.

#### Maheshwar Irrigation Project

3894. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to review the construction work of the Maheshwar Project on Narmada river;

(b) if so, the details thereof;

(c) whether the Government have allowed minor modification of the project after review; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Maheshwar Project on Narmada river in Madhya Pradesh is a Hydro-electric Project and there is no irrigation component in this project. Government of Madhya Pradesh have constituted a Task Force for the review of the project from Resettlement and Rehabilitation considerations as about 2265 Project Affected Families in 13 villages (9 fully and 4 partially) are likely to be displaced by the project. The Task Force has not yet submitted its report.

(c) and (d) Do not arise.

#### Fishing Information Centres

3895. SHRI GORDHANBHAI JADAVBHAI JAVIA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up Fishing Information Centres in coastal areas of the country, particularly at Porbandar;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) No, Sir.

(c) Under the programme of Ocean Information Service of the Department of Ocean Development, the maps of Potential Fishing Zones (PFZs) are prepared and disseminated to about 170 fishing centres along the coastline of the country, including Porbandar. The maps of PFZs are prepared based on satellite derived Sea Surface Temperature information and processed centrally at National Remote Sensing Agency. In view of the this, there is no proposal to set up separate Fishing Information Centres at present in the country.

[Translation]

#### Below Poverty Line

3896. SHRI RAJO SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has received any representation from the Government of Bihar to revise the estimate of the percentage of people living below poverty line in rural areas of Bihar;

(b) the details of revision sought by the Bihar Government;

(c) the decision taken by the Government in this regard;